

ITEM NO.7

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6254/2019

DIGISPICE TECHNOLOGIES LTD. (FORMERLY KNOWN AS SPICE MOBILITY LTD.)
Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

Date : 07-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aditya Vohra, Adv.
Mr. Shashvat Dhamija, Adv.
Mr. Aniket Deepak Agrawal, AOR

For Respondent(s)

Mr. Raj Bahadur Yadav, AOR
Mr. Gopi Chand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It has been submitted by Ld. counsel for the appellant that the earlier Ld. counsel has been designated as Senior Advocate and fresh vakalatnama has already been filed. Registry to verify and update the records.

Sole respondent is duly represented.

Registry to process the matter for listing before the Hon'ble Court, as per rules. In the meantime, parties may file statement of case, if any.

SUJATA SINGH
Registrar

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